

की यह भी मांग है कि इनको अपने घर जाने नहीं दिया जाता है और उनकी महिलाओं को भी निरकी कर के ठेकेदारों ने रखा हुआ है ? क्या कोई ऐसा कानून आप बनाने जा रहे हैं ताकि इनकी जो गुनामी की हालत चल रही है वह दूर हो सके ?

SHRI K. RAGHU RAMAIAH: So far as the workers employed by the public authorities like the CPWD are concerned, they entrust the work to registered contractors who are under certain obligations to pay proper wages etc. Now, if there are any cases where such exploitation takes place, I would certainly welcome suggestions and if any hon. Member has any information, under what categories and types it happens, and he gives it to me, I shall look into them.

Revised Pay Scales of College/University Teachers in Gujarat

*465. **SHRI P. G. MAVALANKAR:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government of Gujarat have agreed to implement the U.G.C. revised pay scales, as per Sen Committee Report, for college teachers and university professors all over Gujarat;

(b) if so, the facts of such implementation; and

(c) what is the additional fund involved?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) to (c). According to the information furnished by the Government of Gujarat, the State Government has agreed in principle to accept the revised scales of pay for University and College teachers as recommended by the University Grants Commission. Details of the proposals regard-

ing implementation have not been received.

SHRI P. G. MAVALANKAR: Before I ask supplementaries, I need your assistance and guidance because you will see that in parts (b) and (c) of my question, I have specifically asked: "(b) If so, the facts of such implementation and (c) what is the additional fund involved?". The answer given is that detailed information had not been received. How am I to ask further questions? Implementation is an important part. I must know the figures involved.

MR. SPEAKER: The hon. Minister will tell you that.

PROF. S. NURUL HASAN: The announcement by the Government of Gujarat took place on the 3rd March and then again on March 13. They have accepted the recommendations of the Government of India in this respect. But precise calculations had to be done, teacher by teacher and college by college and it will take a few days. If the hon. Member is interested in knowing the approximate amount, I can give that but this is subject to revision. For January and February 1973 the total amount would be Rs. 5.31 lakhs; for 1973-74 the total additional amount would be Rs. 31.63 lakhs and for 1974-75 it would be Rs. 35 lakhs. Of this 80 per cent would be the share of the Central Government and 20 per cent will be the share of the State Government. The State Government are making their calculations and it will take a little time. They have only said this: The Government accepted in principle the recommendation of the Government of India. In regard to the method of implementation, the Pres. note issued says: "The Government of Gujarat had decided to accept in principle the conclusions of the Sen Committee as recommended by the Government of India and details are being worked out and orders will issue as soon as possible."

SHRI P. G. MAVALANKAR: The hon. Minister knows that this problem was being faced not only by Gujarat but by all States there the university and college teachers had been demanding revision of pay scales and implementation of the Sen Committee recommendations and UGC pay scales. In view of the fact that in Gujarat university and College teachers and professors had been agitating on this question for a long time that they had taken a massive march to Rajbhavan in Ahmedabad and that it was only on the strength of the written assurance of the Governor, Shri K. K. Viswanathan that the UGC scales had been accepted in principle and would be implemented very soon, that they withdrew their threatened boycott of the University and college examination I am personally not happy that they should have threatened like this but they withdrew it—In view of all these developments, will the implementation take place in actual fact very soon, and whether it will be done retrospectively from 1st January, 1973?

PROF. S. NURUL HASAN: My understanding is that they have accepted the recommendation of the UGC and that it would be implemented with effect from 1st January, 1973. As I just now mentioned, we had also made enquiries and they told us that they were making calculations.

SRI P. G. MAVALANKAR: I want now to ask about the method of implementation. I am glad to get the information from the hon. Minister just now that the Gujarat Government says—I believe I am quoting him correctly—"They have accepted the UGC's revised pay scales and the Sen Committee report as recommended by the Government of India". If that is the correct impression, may I know whether in the process of implementation the Gujarat administration will see that this particular promise, this particular scheme of the Sen Committee as recommended by the Government of India, will not be

tinkered with in calculations? Secondly in today's Statesman on the front page there is a news that the UGC scales will be given to Delhi colleges. I am glad about it. But it mentions one serious point. In order to implement the pay scales the UGC are insisting on certain conditions of service about college and university teachers against which all the teachers are objecting. Are those condition also linked up with the pay scales of teachers and professors in Gujarat?

PROF. S. NURUL HASAN: In the scheme that we communicated to the State Government, we stated that Central assistance would be linked to certain conditions and they included that recruitment to the categories of teachers, lecturers, readers, professors, etc. in universities shall be strictly on merit on the basis of all-India advertisements and selection, that for future posts of lecturers in universities as well as colleges, the minimum qualification shall be met as are determined by the UGC from time to time, that for the existing lecturers the new qualifications would not be applicable but whatever qualifications was prescribed by the university as the minimum qualification, in case the existing lecturers did not possess those qualifications, they would have to acquire that but so far as the new entrants are concerned they would have to acquire the qualification as prescribed by the UGC.

श्री शंकर बयाल सिंह : अध्यक्ष जी, जब से नये शिक्षा मंत्री ब्राये हैं तब से शिक्षकों के वेतन-मान में कई बार निरीक्षण और पुनरीक्षण हुआ है और उनके वेतन-मान में काफी कृत्रिमता की घोषणा की गई है। पिछली बार यूनिवर्सिटी एडवोकेट कमीशन ने और सरकार ने बिज्जु भाखरी के शिक्षकों के वेतन-मान के सम्बन्ध में घोषणा की थी कि वह वेतन-मान घाई० ए० एस० का फिर्ती की बड़े-से-बड़े पर्याप्तता से बढ़कर के। मैं इसी संदर्भ में केवल इसी प्रश्न के उद्दिष्ट होते हुए सरकार से यह जानना चाहता हूँ कि

गुजाराज में शिक्षण संस्थाओं में भी बहुत प्रायोजन जैसे और पिछले दिनों शिक्षण संस्थाएं बहुत दिनों तक बन्द रही तो जितने दिनों तक शिक्षण संस्थाएं कार्यकाल में बन्द रही, उसके सम्बन्ध में सेन समिति ने क्या रिपोर्ट दी है ? प्रश्न

जितने कार्यकाल में शिक्षण संस्थाएं बन्द रहेंगी उनका पैसा शिक्षाको को मिलेगा या वह पैसा कटेगा ?

प्र० एस० नूरुल हसन : अध्यक्ष जी, इसका जवाब मैं कैसे दे सकता हूँ इसका फैसला यूनिवर्सिटीज को खुद करना होगा।

श्री शंकर बहाल सिंह : सदन के सभी सदस्य यह जानना चाहते हैं कि एक साल में 9 महीने विश्वविद्यालय अगर बन्द रहते हैं, तब भी प्राध्यापको को वेतन मिलता रहता है, तो जब हड़ताल के कारण विश्वविद्यालय बन्द रहेंगे तो उसका पैसा देने का सरकार का क्या औचित्य है ?

अध्यक्ष महोदय : माननीय सदस्य इस पर भी विचार कर लिया करें कि प्रश्न सबधित भी है या नहीं।

श्री शंकर बहाल सिंह : सबधित है।

SHRI P. M. MENTA: May I know why this inordinate delay has taken place in implementing the UGC revised pay scales in all the universities of Gujarat and whether Government proposes to take any action against those responsible for it?

PROF. S. NURUL HASAN: The Government were considering this matter and they have taken a decision. They have their own machinery of making calculations or taking other factors into consideration.

श्री राम देव सिंह : मैं यह जानना चाहता हूँ कि कितने राज्य सरकारों ने सेन कमेटी की रीकमेण्डेशन को मंजूर किया है उन के सम्बन्ध

में सरकार क्या करने जा रही है।

प्र० एस० नूरुल हसन : अध्यक्ष महोदय, यह प्रश्न गुजरात के बारे में है।

अध्यक्ष महोदय : माननीय सदस्य जबर्दस्ती गुजरात में घुमने जा रहे हैं।

श्री राम देव सिंह : यह प्रश्न सब राज्यों में सम्बन्धित है। अगर सेन कमेटी की रीकमेण्डेशन को कुछ राज्य सरकारें नहीं मानती हैं, तो उन के बारे में सरकार क्या करने जा रही है ?

अध्यक्ष महोदय : नैकम बँचन-श्री राम गोपाल रूइडी।

Terms and Conditions of Loans for Godavari Barrage Project by World Bank

*466 SHRI M. RAM GOPAL REDDY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 848 on the 24th February, 1975 regarding Foreign Assistance for Irrigation Projects and state the terms and conditions of the loan of 45 million dollars agreed to by World Bank for Godavari Barrage Projects in Andhra Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): A statement is laid on the Table of the House.

Statement

The terms and conditions of the loan of 45 million Dollars agreed to by the World Bank for Godavari Barrage Project in Andhra Pradesh are broadly as follows:

(1) The loan is interest-free but carries a service charge at the rate of 3/4 per cent per annum on the principal amount for the credit withdrawn and outstanding from time to time.